## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## <u>APPEAL NO. 201 OF 2017 &</u> IA NOS. 875, 514 & 861 OF 2017

Dated: 18<sup>th</sup> December, 2017

Coram: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

BLA Power Pvt. Ltd. .... Appellant(s)

Vs.

State of Madhya Pradesh through Energy Departments & .... Respondent(s) Ors.

**ORDER** 

Due to administrative reasons, the matter could not be taken up.

List the matter on <u>10.01.2018.</u>

**COURT MASTER**